NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 42/BB/ 2018	-	For orders	441	M/s Kaarthikeyan Devarayapuran Ramasamy

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

B.M. Juda

B.M. SUDESH Advocate for Advocate petitioner 9845012379.

ORDER

Matter is listed today for orders. Counsel for Petitioner is present. He requested the Tribunal to list the matter for further hearing. List it on 07/03/2018.

Member (T)

Member (J)